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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 05/(MAH)/2016

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Mr. Kiran R. Ganatra
V/s.
M/s. E-Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Ashish Kamat	Counsel	
2.	Mr. Durgaprasad Raojari	Adv i/b P/S Leged Respt	
3.	Sarah Thanawale	Adv. for Appellant i/b Dhruv Liadhar 2 co	

ORDER

Company Appeal No. 5/58,59/NCLT/MB/MAH/2016

At request of the parties, list this matter on 27.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)